



THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-83/1994/3637/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti G. B. Changkakati.
Principal Judge,
Family Court, Dhubri.

Dated Guwahati, the 16th July, 2019.

Sub:- **Casual leave with station leave permission.**

Ref:- Your letter No. FC.XII-3/2019/293/E, dtd. 09.07.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 08.07.2019 along with station leave permission from the morning of 08.07.2019 till the morning of 09.07.2019, has been granted/rejected.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-83/1994/3638 / dated 16.07.19
Copy to.

- ✓ 1. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Peter